

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 1382 of 2009

[Arising out of OIO-27/COMMISSIONER/2009 Dated 25/05/2009 passed by Commissioner of Central Excise-AHMEDABAD-I]

M/s. Advance Synthetic Mills

36, Kothari Market, Opp. Hirabhai Market, Kankaria,
Ahmedabad, Gujarat-380022

...Appellant

VERSUS

C.C.E., Ahmedabad-i

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

...Respondent

APPEARANCE:

Ms. Dimple Gohil, Advocate for the Appellant

Shri. Rakesh K Bhashkar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 11144 /2020

DATE OF HEARING: 08.09.2020

DATE OF DECISION: 08.09.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**